

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/797/(IB)/2018
NAME OF THE PETITIONER(S) : PIONEER ARUNACHALAM PACKAGING PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWARIES & DISTILLERIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYANARAYANA (FOR AICMLL)	For O.C.	A. Chokkiamy
2.	Janani (FOR RAHUL BALASI)	For C.D.	Janani

ORDER

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present. Both counsels submitted that the settlement between the parties has been arrived at and prayed for time for filing joint memo of compromise. At request of both sides, time is enlarged. **Put up on 17.09.2018.**

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)